

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2653

ANSWERED ON:13.03.2013

REVENUE FROM TELECOM OPERATORS

Ganpatrao Shri Jadhav Prataprao;Maadam Shri Vikrambhai Arjanbhai

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the revenue earned by the Government from telecom companies under various head/charges during the last three years and the current year, head-wise;
- (b) the total amount outstanding including spectrum charges, licence fee and interest against the telecom operators separately from GSM & CDMA as on date;
- (c) the names of the operators along with the amount recovered and to be recovered from them, operator-wise;
- (d) whether the Government has proposed to penalize the defaulting operators who have not paid the amount and issued notices to them;
- (e) if so, the details of notices issued and penalties imposed on telecom operators, operator-wise; and
- (f) the other steps taken by the Government to recover its dues from the telecom operators?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) The details of revenue earned by the Government during last three years and current year are attached as Annexure-A.
- (b)& (c) The details of outstanding amount and interest are attached as Annexure-B & Annexure C.
- (d) & (e) Penalty is calculated as per terms and conditions of relevant Licence Agreement. The details of penalty imposed are attached as Annexure-D.
- (f) Most of the aforesaid dues are under litigation.